

(c) On the basis of figures report by PESA the tentative estimated capital outlay is likely to be approximately Rs. 58.49 crores made up of Rs. 22.37 crores payable to Delhi Development Authority towards the cost of the building based on its preliminary design concept as developed by the architects,

(d) Barring unforeseen contingencies the estimated time of completion of the project is four years from the date of commencement of work on the main building.

Banking Facilities for Rural and Urban Areas

1858. SHRI RAMSINGBHAI PATALIYABHAI RATHVAKOLI: Will the Minister of FINANCE be pleased to state:

(a) whether Government intends to provide more banking facilities in the rural and urban areas;

(b) if so, what are the details thereof;

(c) how many branches of various nationalised banks have been opened in rural and urban areas of the District of Baroda, Surat and Rutsar of Gujarat and in the Union Territory of Dadra and Nagar Haveli; and

(d) what are the new phased programmes in this regard for the remaining period of 1985 and for 1986, particularly for the Adivasi and backward areas of Gujarat?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): (a) and (b) The branch licensing policy of the Reserve Bank of India has been oriented towards achieving the basic objective of extending banking facility to regions devoid of or deficient in such facility, mainly in rural and semi-urban areas. Under the Branch Expansion Programme for the period April 1982 to March 1985 banks have opened 9850 new branches upto 31.1.85. Of these, 8548 were in rural and semi-urban centres and 1302 in urban and Metropolitan/Port Towns centres. Further, the banks have also on 28th February, 1985 holding 5251 licences/authorisations (Rural 4419, Semi-urban

415, Urban and Metropolitan/Port Towns 271) opening new branches in the country. The banks have been allowed time upto 30.9.85 for opening branches against pending licences/authorisations.

(c) Available information in this regard is given in the Annexure. [See Appendix CXXXV, Annexure No. 44.]

(d) Opening of more branches of banks in Adivasi and backward areas of Gujarat will be considered in the light of the branch licensing policy for the Seventh Five Year Plan Period which is being finalised.

Toning up of Income-tax department

1859. DR. SHYAM SUNDAR MOHAPATRA: Will the Minister of FINANCE be pleased to state the number of Income-Tax Officers who have been suspended or removed from service or transferred to tone up administration after the new Government came into power?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): After the new Government came into power 10 Income-tax Officers were suspended, 2 Income-tax Officers removed from service and 259 Income-tax Officers were transferred by the Central Board of Direct Taxes to tone up the administration.

Export of chemicals

1860. SHRI R. SAMBASIVA RAO: Will the Minister of COMMERCE be pleased to state:

(a) the value and quantum of chemicals and allied products exported during the financial year 1984-85; and

(b) the value and quantum of chemicals and allied products likely to be exported during the current financial year and the names of the countries to which export of these items are to be made?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) Value of export of chemicals and allied products during